

**Court-II**  
**Before the Appellate Tribunal for Electricity**  
**(Appellate Jurisdiction)**

**Appeal No. 98 of 2015**

**Dated : 5<sup>th</sup> October, 2015**

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member**  
**Hon'ble Mr. I. J. Kapoor, Technical Member**

**In the matter of:**

**Power Grid Corporation of India Ltd.**

**...Appellant(s)**

**Versus**

**CERC & Anr.**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Ms. Anushree Bardhan &  
Mr. Shubham Arya

Counsel for the Respondent(s) : None

**ORDER**

Perused the order sheet dated 31<sup>st</sup> August, 2015. We note that respondents even after service of notice of the Appeal have neither entered appearance nor filed any counter affidavit/reply.

In these circumstances, the respondent no.1, namely, Central Electricity Regulatory Commission and respondent no.2, West Bengal State Electricity Distribution Company Ltd. have not preferred to appear .

We take notice to the effect that inspite of personal service to the respondents, they have not opted to file any counter affidavit/reply/written submissions.

Post this Appeal for hearing on **1<sup>st</sup> December, 2015.**

**( I. J. Kapoor )**  
**Technical Member**  
*rkt/mk*

**( Justice Surendra Kumar )**  
**Judicial Member**